NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

SIGNATURE

: TCP/213/2016

NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others

: M/s Trichur Tourist Complex Private Limited & 15 others

: 397/398

DESIGNATION

REPRESENTATION BY WHOM

K. Crawtham Kennas Athibeen Virjay A. K

Counsel for P1-16

ORDER

Counsel for petitioner called but absent. Shri A K Athiban Vijay, counsel representing senior counsel for R1 to R16 present and sought further time for filing counter. Considering the request of the proxy counsel and in the interest of justice, we are inclined to grant one more opportunity to file counter. Put up

on **08.02.2017** at **10.30** A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)